

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 655 of 2020

Santosh Kumar Tanti @ Santosh Tanty**Petitioner**
Versus

1. The State of Jharkhand.
2. Karishma Tanty @ Awani.**Opposite Parties**

Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Raja Ravi Shekhar Singh, Advocate
For the State : Mr. Deepak Kumar, A.P.P.

04/24-6-2020 It appears that notice has not been served upon O.P. No. 2. As such hearing of this case is extended for a further period of two weeks.

Interim order passed on 10.02.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J)

Rakesh/-